

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-103

Appeal No - 158/252/ND/2020

IN THE MATTER OF:

Four Square Media Pvt Ltd

Vs

ROC

....Applicant

....Respondent

SECTION

Under Section 252

Order delivered on 03.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the Respondent

: Mrs. Sweety Khattar Kumar, Ld. ARoC, Ms. Lakshmi Gurung, Adv.
Talha A Rahman, Adv. Atul

ORDER

Ld. Counsel for Income Tax Deptt. and Ld. ARoC have put in appearance and seeks time to file the reply/report. Let the same be filed. List the case on

16.03.2020.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)